

**Shri B. S. Murthy:** My question was whether discussions will be carried on at the ministerial level, so that all the other items of dispute will easily be resolved?

**Mr. Speaker:** These are government to government negotiations.

**Shri T. K. Chaudhuri:** May I know whether the hon. Minister has any information as to the reports published in the press that the Ceylon Government are proposing an amendment of the Citizenship Act in favour of the Indians?

**The Prime Minister (Shri Jawaharlal Nehru):** So far as we know there is some such proposal, but we do not know what the contents of that proposal are.

**Shri A. M. Thomas:** May I know whether it is to make it in accordance with the arrangement that has been come to between the Prime Minister of India and the late Prime Minister of Ceylon?

**Shri Jawaharlal Nehru:** The hon. Member refers to something which happened four years ago.

**Shri A. M. Thomas:** That is to say, the amendments that are now sought to be proposed.....

**Mr. Speaker:** The hon. Prime Minister has stated that he does not know the contents of what is coming.

**Shri Jawaharlal Nehru:** I cannot say, but so far as we are concerned, we hope it will be fully in accordance with all those arrangements and agreements.

#### EXAMINATION OF FILMS

\*21. **Prof. Agarwal:** Will the Minister of Information and Broadcasting be pleased to state whether any instructions have been issued to the Board of Film Censors for being more strict in examining and sanctioning films for public exhibition?

**The Minister of Information and Broadcasting (Dr. Keskar):** A directive has been issued to the Examining Committees of the Central Board of Film Censors. Besides laying down the general principles for determining whether a film is or is not suitable for public exhibition it specifies what themes and scenes should not be considered suitable.

**Shri C. S. Bhatt:** May I know whether there are members on the Board of Film Censors, who actually produce the films in India, and if so, how many?

**Dr. Keskar:** There is at present only one member who is a producer, on the Central Board of Film Censors.

**Shri Nambiar:** May I know whether party-politics is also introduced in censoring the films?

**Mr. Speaker:** Order, order.

**Shri T. K. Chaudhuri:** Has the attention of Government been drawn to the large volume of public complaint recently voiced in Bengal about the deletion of a portion of a film where a mother was kissing her child, the film depicting the famous novel of Sarat Chandra Chatterjee, *Bindur Chhele*, meaning 'Son of Bindu'?

**Dr. Keskar:** I am not aware of the particular complaint referred to by the hon. Member. If he would be good enough to bring it to my notice, I will certainly look into it.

**The Minister of Revenue and Expenditure (Shri Tyagi):** Mothers can always kiss their children.

#### PETROLEUM IMPORT FROM PERSIA

\*22. **Shri M. S. Gurupadaswamy:** (a) Will the Minister of Works, Housing and Supply be pleased to state whether Government have resumed their import of petroleum from Persia?

(b) If not, what are the impediments now for such import?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** (a) Government have never been importing petroleum directly on their own account from Persia or any other country. Import is made only by the oil companies. The question of resuming imports by Government does not therefore arise.

(b) In view of the answer I have given to (a), this does not arise.

**Shri M. S. Gurupadaswamy:** May I know whether a few days ago, Government of India has received any request from the Government of Persia that they would be ready to supply petrol and petroleum products to India?

**Shri Buragohain:** We received a request from the Iranian Government sometime in February this year. The main point of that request which was sent to us through our embassy there, was that Government of India should arrange their own tankers, and if they could not arrange their own tankers, they should send sufficient drum sheets for the manufacture of barrels to enable the National Iranian Oil Company to export oil in barrels.

**Shri M. S. Gurupadaswamy:** May I know whether the Government has taken any action on that request so far?

**The Prime Minister (Shri Jawaharlal Nehru):** The Government does not possess any tankers.

#### WRITTEN ANSWERS TO QUESTIONS

##### GANDAK PROJECT

**\*19. Shri Jhulan Sinha:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the attention of Government has been drawn to a non-official Resolution passed by the Bihar Legislative Assembly during its last May-July Session, 1952 recommending to the Government of Bihar the early execution of the Gandak Project and beseeching the assistance of the Central Government to the extent necessary in this regard;

(b) if so, whether the merits of the request of the Bihar Government for Central assistance have been examined; and

(c) if so, what decision Government have arrived at in respect of the assistance?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Government of India were not aware of the Resolution referred to but a copy has just been obtained from the Government of Bihar. The Government of India have not received any request from the State Government for financial assistance for the execution of the Gandak Project.

(b) and (c). Do not arise.

##### MUSLIMS WHO HAVE MIGRATED TO PAKISTAN FROM HYDERABAD

**\*23. Shri Krishnacharya Joshi:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of Muslims who have migrated to Pakistan from Hyderabad State during 1951-52

- (i) with permits; and
- (ii) without permits; and

(b) the extent and value of the property left by them in Hyderabad State and in the Indian Union, if any?

**The Minister of Rehabilitation (Shri A. P. Jaim):** (a) The Government have no figures in this regard

(b) Evaluation of evacuee property is still being done and final figures are not available. In any case, it would be difficult to ascertain the value of the property belonging to persons who migrated from Hyderabad during 1951-52.

##### GENEVA CONFERENCE ON KASHMIR

**\*24. Shri S. C. Singhal:** Will the Prime Minister be pleased to make a statement on the Geneva Conference recently held to settle the Kashmir issue?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** Dr. Graham has submitted a report to the Security Council on the Geneva talks. The full text has appeared in the newspapers. Dr. Graham has also made a statement before the Security Council. This has also been published. Further discussions are likely to take place in the Security Council in the near future. The Government of India's views on various questions which were discussed at Geneva are contained in the report.

##### NILOKHERI COMMUNITY PROJECT

**\*25. Shri Tushar Chatterjee:** (a) Will the Minister of Planning be pleased to state whether it is a fact that many of the industrial establishments of Nilokheri Community Project have been either completely or partially closed down and as a result of this, a large number of workers have been rendered unemployed and if so, what are the details?

(b) What steps have Government taken to rehabilitate these industrial undertakings?

(c) What steps have Government taken to give alternative work or interim relief to the workers unemployed?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) A statement giving the information is laid on the Table. [See Appendix I, annexure No. 2.]

(b) and (c). The matter is under active consideration.

##### KOSI PROJECT

**\*26. Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state whether the recommendations of the Kosi Advisory Committee set up by Government in the year 1951 to report on the feasibility of the control of the river Kosi have